

MR. SPEAKER: We will discuss that in my chamber. You can come to me. Please sit down.

(Interruptions)

SHRI JYOTIRMOY BOSU: Unless the rule is changed by the Rules Committee, this cannot be done. The rule must be changed.

MR. SPEAKER: I have given my ruling.

SHRI JYOTIRMOY BOSU: No Sir, you cannot give a ruling like this.

(Interruptions)

SHRI JYOTIRMOY BOSU: Sir, this matter was raised in the Rules Committee. (Interruptions)

MR. SPEAKER: I have given my ruling. I am considering your matter. I have to decide it according to rule and I have not yet decided that.

SHRI K. LAKKAPPA (Tumkur): Mr. Speaker, Sir,

MR. SPEAKER: Please sit down. They should abide by the rules and you should also abide by the rules. I will decide the matter. Let us now take up the business of the House. Now, Shri J. B. Patnaik.

12.19 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND AUDITED ACCOUNTS WITH AUDIT REPORT OF EMPLOYEES' STATE INSURANCE CORPORATION, NEW DELHI FOR 1978-79

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK):

I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under section 36 of the Employees' State Insurance Act, 1948:—

(i) Annual Report of the Employees' State Insurance Corporation, New Delhi, for the year 1978-79.

(ii) Audited Accounts of the Employees' State Insurance Corporation, New Delhi, for the year 1978-79 together with the Audit Report thereon.

[Placed in Library. See No. LT-8/80].

(Interruptions)

RE. CALLING ATTENTION NOTICES—Contd.

SHRI BAPUSAHEB PARULEKAR (Ratnagiri) : Sir, I have a point of order.

(Interruptions)

MR. SPEAKER: You must seek my permission first and after obtaining permission, you can speak. Please sit down.

SHRI JYOTIRMOY BOSU: Sir, I want to make a humble submission...

(Interruptions)

MR. SPEAKER: Will all the hon. Members sit down? I will hear one by one; one at a time.

What is your point of order, Mr. Parulekar?

SHRI BAPUSAHEB PARULEKAR: Mr. Speaker, Sir... (Interruptions)

SHRI JYOTIRMOY BASU: Has any one of them given a written notice?

MR. SPEAKER: No, I am not permitting them.

I am again appealing to all of you to please sit down. If anybody has to ask for my permission, he will stand up and only after I have permitted him to speak, he will do so. Please sit down. If I give you permission, only then you speak.

श्री राम विलास पासवान (हाजीपुर) : यह क्या हो रहा है। आप ने इनको बोलने